THE ESSO (ACQUISITION OF UNDERTAKINGS IN INDIA) AMENDMENT ACT, 1974

Bop. by Act. 38. 08 1178, S. 2+ Sch I

NO. 40 OF 1974

2011年1月1日(1941年)(1941年) 1941年(1941年)(1941年)

[7th September, 1974.]

An Act to amend the Esso (Acquisition of Undertakings in India) Act, 1974

BE it enacted by Parliament in the Twenty-fifth Year of the Republic of India as follows:

1. This Act may be called the Esso (Acquisition of Undertakings in Si India) Amendment Act, 1974

Short title.

2. In section 13 of the Esso (Acquisition of Undertakings in India) Act, 1974, in sub-section (1), for the words "one hundred and eigthy days", the words "one year" shall be substituted.

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Amend₇ ment of section 13

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